

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 83
(TO BE ANSWERED ON THE 8th December 2025)

**GREENFIELD AIRPORT APPROVALS AND STATUS IN THE STATE OF
KARNATAKA**

*83. SHRI G.C.CHANDRASHEKHAR

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the greenfield airport projects approved in the State of Karnataka under the Central Government greenfield airports policy, details of location, date of 'in-principle' approval and current status of land acquisition and construction; and
(b) the reasons for any delay in operationalization of such airports and the expected timeline for their commissioning?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) & (b): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) AND (B) OF RAJYA SABHA STARRED QUESTION NO. 83* FOR REPLY ON 08.12.2025 REGARDING "GREENFIELD AIRPORT APPROVALS AND STATUS IN THE STATE OF KARNATAKA" ASKED BY SHRI G.C. CHANDRASHEKHAR

(a) & (b): As per Greenfield Airports (GFA) Policy, 2008, Government of India (GoI) granted 'In-Principle' approval in June, 2008 to the State Government of Karnataka (GoK) for development of four Greenfield airports at Kalaburagi, Shivamogga, Vijayapura and Hassan in Karnataka.

Out of these, two Greenfield airports, viz. Kalaburagi and Shivamogga have been operationalized. Further, development of Vijayapura and Hassan airport projects is under progress by State Government through its agency i.e. Karnataka State Industrial & Infrastructure Development Corporation Limited (KSIIDC).

The development works have been completed at Vijayapura airport. However, matter of grant of Environmental Clearance (EC) to this project under violation category is sub-judice before Hon'ble Supreme Court of India.

Development and operationalisation of Hassan Airport is subject to all applicable regulatory approvals including EC.

Further, the responsibility for implementation of the Greenfield airport projects lies with the Project Proponent, as per GFA Policy. The timeline for completion of the airport projects depend upon several factors such as land acquisition, R&R, financial closure, obtaining mandatory clearances including environmental clearances etc.

However, Ministry of Civil Aviation reviews these projects periodically with stakeholders including GoK for timely completion.
